


No. DSJ/Bilaspur/Reader/2021-  
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, BILASPUR,  
DISTRICT BILASPUR, H.P.

Dated Bilaspur, the 29<sup>th</sup> October, 2021.

**OFFICE ORDER.**

It is informed to the General Public, Advocates, Litigants, Prosecution and all the concerned that undersigned will be on special casual leave on account of Assembly Election on 30.10.2021, as such, the cases fixed for 30.10.2021 will be taken for effective hearing in the following manner:

Cases fixed for hearing.	Cases adjourned for effective hearing.
30.10.2021 (Civil Cases and Family Court cases (Civil & Criminal))	15.11.2021
30.10.2021 (Criminal matters)	16.11.2021

  
(Davinder Kumar),  
District & Sessions Judge,  
Bilaspur, H.P.

Endst.No. DSJ/Bilaspur/Reader/2021- ~~7279~~, Dated the 29<sup>th</sup> October, 2021.

**Copy forwarded to:-**

1. The President Bar Association, Bilaspur/Ghumarwin for information.
2. The District Attorney, Bilaspur, for information.
3. The Reader of this Court for necessary action.
4. The Civil Ahlmad and Criminal Ahlmad of this office for information and necessary compliance with the directions to place copy of this office order on each case file and put up the case files accordingly.
5. The Assistant Programmer/System Assistants of this office with the directions to upload the office order on the official website of District Court, Bilaspur.
6. The Daftari of this office with the directions to affix the copy of this office order on the notice board for the information of all concerned.

  
(Davinder Kumar),  
District & Sessions Judge,  
Bilaspur, H.P.